# GOVERNMENT OF INDIA MINISTRY OF JAL SHAKTI DEPARTMENT OF DRINKING WATER & SANITATION

### RAJYA SABHA UNSTARRED QUESTION NO. 2962 ANSWERED ON 27/03/2023.

#### WATER SUPPLY TO RURAL HOUSEHOLDS

#### 2962 DR. KIRODI LAL MEENA:

Will the Minister of JAL SHAKTI be pleased to state:

- (a) the details of agencies working in the area of water supply to rural households through Nal Jal Yojana in the State of Rajasthan under Jal Jeevan Mission (JJM);
- (b) the details of the expenditure incurred by Gram Sabha or Gram Panchayat under JJM;
- (c) whether complaints have been received by Government regarding sub-standard work and irregularities in the working of the said scheme;
- (d) if so, the action taken by Government in this regard; and
- (e) the steps taken by Government to check the negligence and irregularities being committed by the concerned agencies, contractors, and officials in this regard?

#### **ANSWER**

## THE MINISTER OF STATE FOR JAL SHAKTI (SHRI PRAHLAD SINGH PATEL)

(a) to (e) Drinking Water being a State subject, it is States, who plan, design, approve and implement drinking water supply schemes. Government of India supplements the efforts of the States by providing technical and financial assistance. Jal Jeevan Mission (JJM)-Har Ghar Jal, a centrally sponsored scheme is being implemented in partnership with States/ UTs to enable every rural household in the country to have assured potable water through tap water connection since August 2019.

As informed by the Government of Rajasthan, Public Health Engineering Department (PHED) is the nodal agency in the State for works related to water supply to rural households. The State has also informed that expenditure under JJM is maintained scheme wise, and therefore, separate expenditure for individual Gram Panchayat or Gram Sabha is not maintained in the PHED. However, year-wise details of allocation of Central fund allocated/ released/ utilized by the State of Rajasthan under JJM are as under:

(Amount in Rs. Crore)

	Central share					
Year	Opening Balance	Fund allocated	Fund drawn by State	Available fund	Expenditure	State Expenditure
2019-20	313.67	1,301.71	1,301.71	1,615.38	620.31	698.54
2020-21	995.07	2,522.03	630.51	1,625.58	762.04	789.05
2021-22	863.53	10,180.50	2,345.08	3,208.61	1,920.16	1,664.02
2022-23*	1,288.46	13,328.60	2,749.65	4,038.11	2,953.29	3,018.67

<sup>\*</sup>As on 22.03.2023

Further, grievances/ complaints etc. *inter alia* including sub-standard work and irregularities are handled and disposed at State/ UT level. Such matters/ representations thus received in this Department so far have been forwarded to the State Government for taking necessary action. For regular inspection, monitoring, surveillance etc., the following steps/ measures have been adopted by the State of Rajasthan:

- i.) The execution is carried out as per Quality Control Manual of the department. Regular inspection by Quality Control & Quality Assurance (QAQC) wing of PHED, is being carried out for works being executed under JJM.
- ii.) Third Party Inspection Agencies have been appointed for supervision and quality control.
- iii.) The investigation on complaints is done by vigilance wing of the department.

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